

VIDEO CONFERENCING
District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CIVIL CAUSE LIST DATED 27-11-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc. cases/purpose</u>				
1	EX	181/19	LALSA DEVI	Vs. DUKHAN SINGH
2	EX	698/19	PRADEEP SINGH	Vs. RAHUL ARORA
3	M EX	390/19	ANITA & ORS	Vs. MANSOOR ALAM & ORS
4	EX	1199/19	ISHRAK MALIK	Vs HEMANT KUMAR
5	EX	13/20	LAKHI LAL	Vs MANISH KUMAR @ MANNU
6.	EX	15/20	JUWEDA KHATOON	Vs RAVINDER KUMAR
7.	EX	16/20	IFFCO TOKIO GENL. INS CO. LTD	VsASHOK KUMAR \
8.	MISC. DJ	156/20	PRADEEP BHARUKA GOYAL	Vs MOHD. KASIM
9.	MISC. DJ	162/20	RUBY KHATOON	Vs SARNAM SINGH & ORS
10.	MISC DJ	220/20	SANTOSH KUMAR KAUSHAL & ORS	Vs SAURYA SHARMA & ORS
11	MISC DJ	258/20	STATE	Vs BANSHI LAL AND ORS
DAR Cases at 2.00PM				
12	M CrI.	159/2020	UNKNOWN	Vs UNKNOWN